GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6105
ANSWERED ON:03.05.2013
VIOLATION OF CHILD RIGHTS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether despite signing of the United Nations Convention on the Rights of the Child, Children in the country still continue to face grave violation of these basic rights;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the concrete measures taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The situation of children in India has been consistently improving in terms of health, education and protection.

The under-five mortality of children has declined from 95 in 1998-99 to 59 in 2010. The infant mortality rate has come down to 47 points in 2010 from 58 in 2005, a decline of 11 points over a period of five years (Sample Registration System 1998, 2005 and 2010, Office of Registrar General of India).

The number of children in the elementary education system has increased significantly to 194 million in 2010-11 (The 2nd Year -The Right of Children to Free and Compulsory Education Act, 2009, Ministry of Human Resource Development, 2012). There has been significant decline in the number of out-of-school children from 32 million in 2001 to 8.1 million in 2008-09 (India: Third and Fourth Combined Periodic Report on CRC).

The National Commission for Protection of Child Rights was established in 2007, under the Commissions for Protection of Child Rights Act, 2005, as a major step towards the protection of rights of children in the country. The Government is also implementing several programmes for children through different Ministries and State Governments to secure the rights of children to survival, health, development and protection.